

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 01.04.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. Appl (AT) (CH) (Ins) No. 02/2021	Pradeep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd & another	Vijayaraghavan SP	J. Surya Narayana Mano Ranjani R1-R2
2.	Comp. App (AT) (CH) No.03/2021	V. G. Selvaraj & Others Vs VGP Housing Private Limited & others	Arun C Mohan R. Vijaya Suresh	T. K. Bhaskar R1-R5 Sanjeev Kumar R6 & R8 Madhu Neelakantan R7

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By the order of Hon'ble Member (J)
-sd/-

(Chennai Bench)